

examine the cost handicap of the handloom sector and suggest necessary remedial action.

Recovery Of Bank Loans Advanced To Various Categories

7520. Dr. A. U. AZMI ; Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that crores of rupees have been advanced to the agriculturists, small scale industries, retail traders small peasants, professional and self-employed persons, weaker sections etc. by the nationalised banks during the last couple of years, but the bulk of money so lent is not being recovered and become dead loss to the state;

(b) if so, how much money was advanced by the banks-State and bank-wise during the last three years and to whom, how much money has remained unrealised, together with details for not realisation; and

(c) what safeguards have been adopted for the future in the matter of lending of money by the banks and realisation thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The priority sector advances of public sector banks which include agriculture, small scale industries, road transport and water transport operators, retail trade and small business, professional and self-employed persons, education, housing and consumption loans for the poor increased from Rs. 5985.6 crores in December, 1979 to Rs. 10239.6 crores in December, 1981. The banks are providing credit support to the borrowers in the priority sectors for viable ventures. It would be incorrect to presume that bulk of the credit given is not being recovered and has become a dead loss. While information regarding recovery of banks dues is not compiled in respect of all the priority sectors, available state-wise data relating to recovery of dues in the Agricultural Sector (Direct finance to Agriculture) during the

last four year are set out in the statement laid on the table of House (Placed in Library see No. LT- 6390/83)

Efforts are being made to ensure that banks devote adequate attention to the task of recycling of their funds through timely recoveries from borrowers. Most of the State Governments have also passed legislation facilitating recovery of bank dues as arrears of land revenue. They have been requested to assist the bank in the recovery of advances and also to generally create a climate for recovery.

Income Tax Arrears Of Companies

7521. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state :

(a) total number of companies whose arrears of Income Tax evasion amount to more than a crore of rupees; and

(b) total amount of arrears of Income Tax of those companies ?

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b) It is presumed that the information required relates to the companies against whom Income-Tax demands of more than 1 crore were outstanding.

According to presently available information, there were 74 companies with gross outstanding demand of more than Rs. 1 crore as on 30. 9. 1982. The total demand outstanding against these companies was Rs. 230. 08 crores.

Currency And Coins in Circulation

7522. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state:

the total amount of currency and coins in circulation as on 31-12-1982 and denomination-wise break up of currency notes for the end of December, 1982 ?